NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties	
C.A. No.				M/s. / Mr.	
CP(IB) No. 26/BB/ 2017	-	Hearing	Rule-6 of I&B	Handiman Services Ltd. Vs. TNT India Pvt. Ltd.	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
0	CHRISTOPHER-E	Advocate	
٧	CHRISTOPHER-E 98440 68311	for Petitioner	
(Z)	AMAR STNGH		1 ()
	8892101 959	Advocate for Respondent	A market
		ORDER	

Counsel for Petitioner is present. Counsel for Respondent is also present. He requested time to file objections time extended finally 03/10/2017.

Member (1)

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